

IN THE HIGH COURT OF JUDICATURE AT PATNA
Letters Patent Appeal No.195 of 2025
In
Civil Writ Jurisdiction Case No.8084 of 2023

The State of Bihar

... .. Appellant/s

Versus

Ratan Kumar Yadav

... .. Respondent/s

Appearance :

For the Appellant/s : Mr.Madhaw Prasad Yadav (GP 23)

For the Respondent/s : Mr.

CORAM: HONOURABLE THE CHIEF JUSTICE

and

HONOURABLE MR. JUSTICE NANI TAGIA

ORAL ORDER

(Per: HONOURABLE THE CHIEF JUSTICE)

3 02-02-2026

I.A. No. 2 of 2025 is an application for condonation of delay. The Stamp Reporter has pointed out that there is delay of 89 days in filing this LPA.

2. Issue notice to the respondent nos. 1 to 23, on the question of limitation under both process, i.e., ordinary as well as registered post with A.D., for which necessary requisites must be filed within a period of three weeks from today.

3. List this matter on **23.03.2026**.

4. Objection, if any, to the delay condonation application be filed in the meantime, serving a copy of the same to the learned counsel for the appellants.

(Sangam Kumar Sahoo, CJ)

(Nani Tagia, J)

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